

generally not considered, a relaxation may be made in cases where the foreign collaborator agrees to undertake a major share of the production for exports. The general policy of not allowing foreign collaboration in trading activities may also be relaxed where such collaboration is exclusively aimed at augmenting the export sales. These relaxations are guided by the importance of the need for promoting Indian exports, particularly of non-traditional products.

ESTABLISHMENT OF FILM COUNCIL

•102 SHRI PRANAB KUMAR MUKHERJEE :

SHRI SHYAMLAL GUPTA :

SHRI S.A. KHAJA MOHIDEEN :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have taken any decision about the establishment of a 'Film Council' ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI I.K. GUJRAL):
(a) and (b) The proposal to set up a Film Council is under active consideration of Government and a final decision in the matter is likely to be taken shortly.

FILLING UP THE POST OF CENTRAL VIGILANCE COMMISSIONER

*103. SHRI YOGENDRA SHARMA :
Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the post of Central Vigilance Commissioner has been kept vacant for a long time ;

(b) if so, the reasons therefor ;

(c) whether it is also a fact that the work of the Central Vigilance Commission has got paralysed in the absence of the Commissioner ; and

(d) if so, by when the post of the Commissioner will be filled up ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) to (d)
The post of Central Vigilance Commissioner fell vacant on 16th February, 1972 on Shri Subimal Dutt's appointment as India's Ambassador to Bangla Desh at short notice. The question of selecting a suitable successor has been under consideration since then and the appointment is expected to be made very soon. Matters awaiting the advice of the Central Vigilance Commissioner will be disposed of after the new incumbent joins the post.

DIFFUSION OF NEWSPAPER OWNERSHIP

◆104. SHRI SYED AHMAD : SHRI D.P. SINGH : SHRI KOTA PUNNAIAH : SHRI KRISHAN KANT : SHRI CHANDRA SHEKHAR : SHRI BHUPESH GUPTA : SHRI BALACHANDRA MENON : SHRI YOGENDRA SHARMA : SHRI V. R. MOHAN :

Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to reply to Starred Question No. 94 given in the Rajya Sabha on the 11th May, 1972 and state :

(a) whether the group of Ministers have since examined the proposals for diffusion of newspaper ownership and